

GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO: 921

TO BE ANSWERED ON 11.12.2023

YOUTH PARLIAMENT COMPETITIONS

921 # Parimal Nathwani

Will the Minister of Parliamentary Affairs be pleased to state:

- (a) Whether Government organises Youth Parliament Competitions regularly and if so, the details thereof including the benefits of organising the same;
- (b) the number of Youth Parliament Competitions organised during the last three years and the current year, year-wise and State-wise;
- (c) whether Youth Parliament Competition has not yet been organised in some States including Bihar and if so, the details thereof;
- (d) whether the Union Government provides financial assistance to the States/UTs for organizing Youth Parliament Competitions; and
- (e) if so, the details thereof and the financial assistance provided to States during the last three years State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

(SHRI V MURALEEDHARAN)

(a) & (b) Yes Sir, the Union Ministry of Parliamentary Affairs organises Youth Parliament Competitions in the schools under the Directorate of Education of Govt. of NCT of Delhi and Deptt. of Education of New Delhi Municipal Council, Kendriya Vidyalayas, Jawahar Navodaya Vidyalayas, and in Universities/Colleges, each year under the respective schemes. As per the schemes, each of the competitions in schools is organised among such schools which are nominated by the respective parent educational organisations i.e. Directorate of Education, Government of NCT of Delhi and Department of Education of New Delhi Municipal Council; Kendriya Vidyalaya Sangathan,; and Navodaya Vidyalaya Samiti as per their organizational structures and the competition in Universities/Colleges is organized among such Universities/Colleges which apply for the same. None of the above competitions is organized in state-wise.

The benefits of organising the competitions include strengthening the roots of democracy, inculcating the healthy habits of discipline, tolerance of the views of others and enabling the student community to familiarize themselves with the working of Parliament.

The number of Youth Parliament Competitions organised during the last three years and the current year, year wise is as follows:

Sr. No.	Year	Number of Youth Parliament Competitions
1.	2020-21	NIL (due to outbreak of Covid-19 Pandemic in the country)
2.	2021-22	NIL (due to outbreak of Covid-19 Pandemic in the country)
3.	2022-23	4
4.	2023-24 (current year)	3 (On going) and 1 to be initiated

(c) to (e) The Union Ministry of Parliamentary Affairs provides financial assistance to States/UTs for organizing Youth Parliament Competitions as per the following limits, subject to receiving of the claims on completion of the competitions:-

Sl.No	Strength of Legislature	Maximum Amount for reimbursement
(a)	Legislatures having members up to 100	Rs. 3 lakhs per Legislature p.a.
(b)	Legislatures having members between 100 -200	Rs. 4 lakhs per Legislature p.a.
(c)	Legislatures having members above 200	Rs. 5 lakhs per Legislature p.a.
(d)	UTs having no legislature	Rs. 2 lakhs per UT p.a.

This Ministry has not received the reimbursement claims regularly from most of the States including Bihar.

The details of financial assistance provided to states during the last three years are as follows:-

Sr. No.	Financial Year	States	Amount (In Rs)
1.	2020-21	Himachal Pradesh	3,00,000/-
		Haryana	2,96,063/-
		Madhya Pradesh	5,00,000/-
		Odisha	3,26,343/-
2.	2021-22	Madhya Pradesh	4,91,022/-
3.	2022-23	NA	Nil
